

Notes of the Registry	Orders of the Tribunal
on 06/05 Notre Bureau to all respects by Regist. <i>[Signature]</i> 20/06 A.Ds returned from all. Mr S.K. Ojha, Ld. A.S.C. appears for R+ - counter not filed. DS 1/9/05 Regr. Order dt 05/09/05	<u>Order dated 22.6.2006</u> I heard the learned counsel for the parties. It appears that deeming pendency of this case the Respondents have already granted the A.C.P. benefit to the applicant. In that view of the matter the O.A. has become infructuous and is accordingly disposed of. No Costs. <i>[Signature]</i> Chairman mf Member (A)
Mr N.R. Routray, Ld. Counsel for the applicant is present On the prayer of Mr S.K. Ojha, Ld. A.S.C. the matter is adjd to 12/10/05 for Counter. <i>[Signature]</i> 5/9/05 REGISTRAR Counter not filed. For orders <i>[Signature]</i> 12-X. Regr.	